

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,
ALLAHABAD

(This is the **27th** Day of **FEBRUARY 2019**)

Hon'ble Mr. Justice Bharat Bhushan-JM
Hon'ble Ms. Ajanta Dayalan- AM

CCP No.205 of 2018
(Arising out of Original Application No.780 of 2018)

1. Bachhu Lal Patel aged about 59 years, Son of Sri Benideen, R/o Village an Post Saoraon, District Allahabad.

..... **Applicant**

By advocate: Shri S M Ali

Versus

1. Shri Ravi Villuri, Posted as Chief Operating Manager, North Central Railway, Allahabad

..... **Respondents**

By advocate: Shri A K Gupta

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan -Member (J)

Shri S M Ali, learned counsel for the applicant and Shri A K Gupta, learned counsel for the respondents are present.

2. Learned counsel for the applicant submitted that he wishes to withdraw this contempt petition.
3. In view of the submission made by the learned counsel for the applicant, the contempt petition is dismissed as withdrawn and notices issued stand discharged.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Arun